

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS: DELHI**

C I R C U L A R

Sub: Regarding unclaimed vehicle parked in Tis Hazari Court Complex, Delhi.

It has been brought to notice of the undersigned that three unclaimed Cars bearing Registration No. DL8CAH-3057, DL2CBC-2326, DL8CNB-7125 and a bike bearing Registration No. DL4SAU-4623, are parked in the Pool Car/Staff Parking, Tis Hazari Courts, Delhi for many days.

It is notified to the owners of ibid vehicles to remove their vehicles from the Pool Car/Staff Parking, Tis Hazari Court Complex, Delhi positively by 02.12.2023, failing which, the said vehicles shall be towed away by the Delhi Police.

Such unclaimed vehicles not only create hindrance for other stake holders but also a security threat for this office. It is impressed upon to all concerned not to park their vehicles overnight in Tis Hazari Court Complex, Delhi and, if any unclaimed vehicle is found parked in Tis Hazari Court Complex in future, the same shall be towed away by the Delhi Police without any prior notice.

These directions be complied with in letter and spirit.

This issues with the approval of the Ld. Principal District & Sessions Judge (HQs), Delhi.



(PAWAN SINGH RAJAWAT)
Officer In-charge, Security Cell
Tis Hazari Courts, Delhi

No. BMC Cell (Security)/THC/2023-51002 - 51322

Dated : 28 NOV 2023

Copy forwarded to:

1. All the Judicial Officers of Central & West District with a request to bring the same into the knowledge of staff working under their kind control.
2. Administrative Officers (J), Branch In-charge of Central & West District with direction to bring the same into the knowledge of staff working under their control.
3. The President/Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi with a request to circulate it amongst its members.
4. Deputy Commissioner of Police (Traffic), Central Range, Old Police Line, No.4, Delhi with direction to take necessary action accordingly and to submit report latest by 03.12.2023.
5. Deputy Commissioner of Police: Security (Courts), Main Security Lines, Manas Marg, Babu Dham, New Delhi with direction to take necessary action accordingly.
6. The SHO, PS Subzi Mandi, Delhi to comply with the direction contained in the said circular.
7. Chowki Incharge, Police Post, Tis Hazari, Delhi to comply with the direction contained in the said circular.
8. Inspector (Court Security), Tis Hazari Court Complex, Delhi to comply with the direction contained in the said circular.
9. Branch In-charge, Caretaking Branch (Central), Tis Hazari Courts, Delhi to follow up the matter with the Delhi Police.
10. Dealing Official, LAYERS with direction to upload it on LAYERS.



(PAWAN SINGH RAJAWAT)
Officer In-charge, Security Cell
Tis Hazari Courts, Delhi